

SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC9065 of 2026, in respect of Ayusri Health Products Limited (previously known as Sahul India Limited) (PAN: AADCS7349J) in the matter of Illiquid Stock Options (ISO)

A Recovery Certificate No. RC9065 of 2026 dated March 16, 2026, has been drawn up by the Recovery Officer against Ayusri Health Products Limited (previously known as Sahul India Limited) (PAN: AADCS7349J) ["Defaulter"] for a sum of Rs. 5,16,000/- (Rupees Five Lakh Sixteen Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AK/DS/2025-26/31965 dated January 13, 2026 against Ayusri Health Products Limited (previously known as Sahul India Limited) (PAN: AADCS7349J) in the matter of ISO.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: March 23, 2026
Place: Kolkata



Mitrajeet Dey
RECOVERY OFFICER
मित्रजीत दे / Mitrajeet Dey
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata